

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - TRAINING PROGRAMMES - Nomination of all the Judicial Officers working in the States of Telangana and Andhra Pradesh to participate in the training programme on "Change Management for the Judicial Officers - Ubuntu Linux 14.04 Training Programme-2015" for two days on Saturday and Sunday in five Spells between the period from August-2015 to September-2015 - Regarding.

REF: 1. Letter ROC.No.388/2015/APJA-Sec'bad, dated 06.07.2015 from the Director (FAC), A.P. Judicial Academy, Secunderabad.
2. Letter Roc.No.1749/2012-CPS, dated 13.07.2015 from the Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.

ORDER ROC.No. 4191/2015-B.SPL. DATED: 25.07.2015

I

All the Judicial Officers working in the State of Telangana and the State of Andhra Pradesh, are hereby nominated to participate in the training programme on "Change Management for the Judicial Officers - Ubuntu Linux 14.04 Training Programme-2015", for two days on Saturday and Sunday between the period from August-2015 to September-2015 at their respective Districts as per the schedule given below:

SL.NO.	SPELL	TWO DAYS SCHEDULE	DISTRICTS
1.	Spell-I	01.08.2015 & 02.08.2015	Kurnool, Vizianagaram, Warangal, City Criminal Courts at Hyderabad, Nellore and West Godavari.
2.	Spell-II	22.08.2015 & 23.08.2015	Chittoor, Visakhapatnam, Khammam, City Civil Court & City Small Causes Courts at Hyderabad, Guntur and Adilabad.
3.	Spell-III	29.08.2015 & 30.08.2015	Kadapa, Srikakulam, Rangareddy, Prakasam, Karimnagar and Mahabubnagar.
4.	Spell-IV	05.09.2015 & 06.09.2015	Nalgonda, Anantapur, East Godavari, Medak, Krishna and Nizamabad.
5.	Spell-V	19.09.2015 & 20.09.2015	O.D. Officers, Hyderabad.

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II

The following Ubuntu cum CIS Master Trainers and Ubuntu Master Trainers are hereby nominated to conduct the two day Ubuntu Linux 14.04 Training Programme in each District of the States of Telangana and Andhra Pradesh as per the schedule given hereunder:

SL. No.	District	Ubuntu cum CIS Master Trainer-I	Ubuntu cum CIS Master Trainer-II	Ubuntu Master Trainer-I	Ubuntu Master Trainer-II
SPELL-I (01.08.2015 & 02.08.2015)					
1.	Kurnool	C.N.Murthy	M.R.K.Chahawan	--	S.Kamalakar Reddy
2.	Vizianagaram	T.Venugopal Rao	M.Suneel Kumar	Y.Bindu Madhavi	Ch.Pavan Kumar
3.	Warangal	B.Rajasekhar	R.Raghunadha Reddy	D.Kiran Kumar	G.Praveen Kumar
4.	City Criminal Courts, Hyderabad.	B.V.L.N. Chakravarthy	D.Varoodhini	G.Radhika	S.Narayana
5.	Nellore	D.Yedukondalu	G.Bhupal Reddy	K.P.Sai Ram	T.Vasudevan
6.	West Godavari	A.Satyanand	S.Nageswara Rao	V.Srinivasa Sivaram	--
SPELL-II (22.08.2015 & 23.08.2015)					
7.	Chittoor	D.Yedukondalu	G.Bhupal Reddy	--	S.Kamalakar Reddy
8.	Visakhapatnam	T.Venugopal Rao	M.Suneel Kumar	Y.Bindu Madhavi	Ch.Pavan Kumar
9.	Khammam	A.Satyanand	S.Nageswara Rao	D.Kiran Kumar	G.Praveen Kumar
10.	City Civil Courts & City Small Causes Court, Hyderabad	B.V.L.N. Chakravarthy	D.Varoodhini	G.Radhika	S.Narayana
11.	Guntur	P.Goverdhan	G.Venu	K.P.Sai Ram	T.Vasudevan
12.	Adilabad	D.Hemanth Kumar	Ch.Jithendar	V.Srinivasa Sivaram	D.Ramakanth
SPELL-III (29.08.2015 & 30.08.2015)					
13.	Kadapa	D.Yedukondalu	G.Bhupal Reddy	--	S.Kamalakar Reddy
14.	Srikakulam	T.Venugopal Rao	M.Suneel Kumar	Y.Bindu Madhavi	Ch.Pavan Kumar
15.	Rangareddy	B.Rajasekhar	R.Raghunadha Reddy	G.Radhika	S.Narayana
16.	Prakasham	P.Goverdhan	G.Venu	K.P.Sai Ram	T.Vasudevan

17.	Karimnagar	D.Hemanth Kumar	Ch.Jithendar	V.Srinivasa Sivaram	D.Ramakanth
18.	Mahabubnagar	C.N.Murthy	M.R.K.Chahawan	D.Kiran Kumar	G.Praveen Kumar
SPELL-IV (05.09.2015 & 06.09.2015)					
19.	Nalgonda	B.Rajasekhar	R.Raghunadha Reddy	G.Radhika	S.Narayana
20.	Anantapur	C.N.Murthy	M.R.K.Chahawan	--	S.Kamalakar Reddy
21.	East Godavari	A.Satyanand	S.Nageswara Rao	Y.Bindu Madhavi	Ch.Pavan Kumar
22.	Medak	B.V.L.N. Chakravarthy	D.Varoodhini	D.Kiran Kumar	G.Praveen Kumar
23.	Krishna	P.Goverdhan	G.Venu	K.P.Sai Ram	T.Vasudevan
24.	Nizamabad	D.Hemanth Kumar	Ch.Jithendar	V.Srinivasa Sivaram	D.Ramakanth
SPELL-V (19.09.2015 & 20.09.2015)					
25.	O.D. Officers, Hyderabad.	B.V.L.N. Chakravarthy	D.Varoodhini	V.Srinivasa Sivaram	D.Ramakanth

The concerned Prl. District and Sessions Judges are requested to make necessary relief arrangements with regard to nomination of the above said Ubuntu cum CIS Master Trainers and Ubuntu Master Trainers for conducting the two day Ubuntu Linux 14.04 Training Programme in each District of the States of Telangana and Andhra Pradesh as mentioned in the schedule.

The concerned Prl. District and Sessions Judges are directed to make all necessary arrangements for success of the above said programme in coordination with Andhra Pradesh Judicial Academy and the Central Project Coordinator, High Court of Judicature at Hyderabad and that the Andhra Pradesh Judicial Academy will supply necessary funds to the Prl. District and Sessions Judges to conduct the said programme, from the funds allocated by 13th Finance Commission under the component Training of Judicial Officers.

The Prl. District and Sessions Judges/Unit Heads are requested to direct all the Judicial Officers working in their Unit to participate in the said training programme as per the above schedule in their respective District, without fail.

However, in case, any Judicial Officer is unable to attend the training on "Change Management for the Judicial Officers - Ubuntu Linux 14.04 Training Programme-2015" in the District in which he/she is working on the scheduled dates for any unavoidable reasons, he/she shall undergo the training in the subsequent slot in the nearby District at his/her own expenses, by informing the same to the District Judges concerned for making necessary incharge arrangements during those two days programme. Thus it is to inform that the officers who could not attend the training in the District wherein they are working due to unavoidable circumstances and attend in the nearby District are not entitled to any T.A. and D.A.

III

(1) Sri D.Ramakanth, IV Additional Chief Metropolitan Magistrate, Hyderabad, who is presently undergoing XXIV Orientation Course for two weeks from 20.07.2015 to 01.08.2015 at A.P. Judicial Academy, Secunderabad, is hereby exempted for Spell- I as Ubuntu Master Trainer i.e., at West Godavari District for the training on "Change Management for the Judicial Officers - Ubuntu Linux 14.04 Training Programme-2015" and (2) Ms. G.C.Asifa Sulthana, Junior Civil Judge, Nandikotkur, Kurnool District, who is now undergoing XIX Basic Course at her District Headquarters and thereafter to undergo training at A.P. Judicial Academy, Secunderabad till 27.10.2015 is hereby exempted as Ubuntu Master Trainer for four Spells for the training on "Change Management for the Judicial Officers - Ubuntu Linux 14.04 Training Programme-2015".

NOTE: Proceedings are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the said training programme.


REGISTRAR (VIGILANCE)

To

1. The Director, A.P. Judicial Academy, Secunderabad.
2. The Central Project Coordinator, High Court of Judicature at Hyderabad.
(With a request to direct the concerned to place the proceedings in the High Court's Website under General information)
3. The Officers working on Other Duty at Hyderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Secretary to Government, Law (L.A. & J - SC.F) Department, Government of Andhra Pradesh, Hyderabad.
10. The Secretary to Government, Law (L.A. & J - SC.F) Department, Government of Telangana, Hyderabad.
11. **The Prl. District and Sessions Judges:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
12. **The I Additional District and Sessions Judges:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

13. The Pay and Accounts Officer, Hyderabad.

14. **THE DISTRICT TREASURY OFFICERS:**

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. **THE SECTION OFFICERS:** Accounts Section, B-Section, Computer Section, D-I Budget Section, E-Section, O.P.Cell, Special Officers Section, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.

+Spare.

